

| Annexure-1 | | | | | | | | | | | | | | | |
|---|------------------|----------------------------|----------------|----------------------------|-----------------|-------------------------------------|--|------------------------------|-----------------------------|---|----------------------------|---|--------------------------|------------------------------------|-----------------|
| Name of the Corporate Debtor: Jai Annanya Investments Private Limited; Date of Commencement of Liquidation: 09.10.2023 (Date of receipt of Intimation - 30.10.2023); List of Stakeholders as on: 18.11.2023 | | | | | | | | | | | | | | | |
| List of Secured Financial Creditors (Amount in ₹) | | | | | | | | | | | | | | | |
| Sl No | Name of Creditor | Details of Claims received | | Details of claims admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claim admitted | | | | | |
| | | | | | | | | | | | | | | | |
| NIL | | | | | | | | | | | | | | | |
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ANUP KUMAR SINGH
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2017-2018/10322